GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 51 TO BE ANSWERED ON 02.02.2023

Declaration of wild animals as vermin

51. SHRI A. A. RAHIM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the States where the Union Government has declared wild pig and boars as vermin;
- (b) whether requests from any State Governments for such a declaration have been received; and
- (c) whether there is any proposal to declare wild pig and boars in the State of Kerala as vermin, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a), (b) and (c)

Wild pig is listed in Schedule III of the Wild Life (Protection) Act, 1972. The Ministry has received requests from the State Government of Kerala for declaring wild pig as vermin in the State. After examining the matter, the Ministry has requested the Government of Kerala to consider utilizing the provisions contained in section 11 (1) (b) of the Wild Life (Protection) Act, 1972 and the Advisory issued by the Ministry on 06.02.2021 to deal with human-wildlife conflict in the State.
